

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 21

CA 261/2023 CA 73/2024 In TP/6(MB)2015

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **12.04.2024**

NAME OF THE PARTIES: NAJETI & ANR. V/s EAGLE AGRO FARMS PVT
LTD

Section 241(1) Sec. 242(4) of the Companies Act, 2013

ORDER

CA No. 73/2023 –

1. Dr. G. V. Rao, Senior Advocate a/w Mr. Suhas Joshi, Mr. Pranav Mane, Advocate appeared for the Applicant.
2. Mr. Rahul Oak, Advocate appeared for the Respondent.
3. Learned Counsel for the Respondent informs that their reply to the CA is ready and seeks one-week time to place on record before this Bench and also to serve upon Applicant.
4. List this CA on **10.05.2024** for hearing.

CA No. 261/2023

This CA is listed wrongly on board.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)